COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 05 of 2017 & IA NO. 07 OF 2017

Dated: 20th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Star Wire (India) Vidyut Pvt. Ltd. Appellant(s)

۷s.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Anand K. Ganesan

Ms. Neha Garg

Mr. Ashwin Ramanathan for R-2

<u>ORDER</u>

IA No. 7 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on <u>21.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd